

Name of the Corporate Debtor: Hind Agro Industries Limited; Date of Commencement of CIRP: 03.03.2023 (Order Received date 10.03.2023); List of Creditors as on: 18.09.2024
Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)											
1	Bank of Baroda	Secured	22.03.2023	2,672,928,891	30.03.2023	2,672,928,891	NA	28.2869			Security Interest as per Annexure		-	-	-		
2	Punjab National Bank	Secured	24.03.2023	3,557,881,531	30.03.2023	3,557,881,531	NA	37.6521							-		
3	IFCI Limited	Secured	22.03.2023	1,176,938,601	30.03.2023	1,176,938,601	NA	12.4552							-		
4	Indian Bank (Allahabad Bank)	Secured	24.03.2023	1,411,951,833	30.03.2023	1,411,951,833	NA	14.9423							-		
5	Central Bank of India	Secured	24.03.2023	629,780,871	30.03.2023	629,657,397	NA	6.6635							123,474		1. Excess penal interest for amounting to Rs. 3,474 (i.e. upto 31.03.2023) charged in
5	Total			9,449,481,726		9,449,358,252		100	0	0			0	0	123,474		